

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:80
ANSWERED ON:19.11.2009
WELFARE OF MINORITIES
Owaisi Shri Asaduddin

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has included three new schemes in the 15 point programme of Prime Minister for well being of the minorities;
- (b) if so, the details thereof and to the extent which these schemes are likely to be helpful to minorities;
- (c) whether the Government also proposes to involve public representatives in the implementation and monitoring of all the schemes meant for minorities especially in 15 point programme and multisectoral development programmes;
- (d) if so, the details thereof? and:
- (e) the details of funds allocated under multi-sectoral programmes during the current year, component-wise and State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) Yes, Sir.

(b) The three new schemes which have been included in the Prime Minister's New 15 Point Programme are National Rural Drinking Water Programme (NRDWP) of the Department of Drinking Water Supply, and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) and Urban Infrastructure and Governance (UIG) scheme of the Ministry of Urban Development. The New 15 Point Programme envisages location of certain proportion of development projects in minority concentration areas. It further provides that wherever possible, 15% of targets and outlays under various schemes would be earmarked for minorities. Inclusion of these schemes in the New 15 Point Programme would enable benefits of these schemes to flow to minorities.

(c) & (d) The Government has recently approved inclusion of two Members of Parliament from Lok Sabha and one Member of Parliament from Rajya Sabha representing the State to be nominated by the Central Government, and two Members of the Legislative Assembly to be nominated by the State Government in the State Level Committee for implementation of the Prime Minister's New 15 Point Programme for the Welfare of Minorities. However, one of the Members included in the State Level Committee from Lok Sabha and Legislative Assembly should have been elected from any of the minority concentration district in those states which have minority concentration districts (MCDs). In respect of District Level Committee for implementation of the Prime Minister's New 15 Point Programme, besides one Member of Parliament from Rajya Sabha representing the State to be nominated by the Central Government, all Members of Parliament and all Members of Legislative Assembly representing the district would be included in the District Committee. These modifications would apply similarly to the State Level and District Level Committees for implementation of the multi-sectoral Development Programme for minority concentration districts.

(e) The budgetary allocation for Multi-Sectoral Development Programmes (MSDP) during the current financial year is Rs.9907-crores. There is no component-wise allocation under this scheme. The district-wise and state-wise tentative allocation for Eleventh five year plan is annexed.